

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "C" KOLKATA*

Before **Shri J. Sudhakar Reddy, Accountant Member** and
Shri SANJAY GARG, Judicial Member

आयकर अपील सं.य/ ITA No. 296/Kol/2020 Assessment Year:2013-14

Sona Vets Pvt. Ltd., 17A,B & C, Everest House, 46C Chowringhee Road, Kolkata-700 071 [PAN No. AAECs0908G	बनाम/ V/s.	ACIT, C.C-2(1), Kolkata, Aaykar Bhawan Poorva, Room No. 401, 4 th Fl., 110 Shantipally, Kolkata- 700 107.
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	Mrs. Sikha Agarwal, Ld. AR
प्रत्यर्थी की ओर से/By Respondent	Mr. Supriyo Pal, Addl. CIT, Ld.DR
सुनवाई की तारीख/Date of Hearing	04-02-2021
घोषणा की तारीख/Date of Pronouncement	04-02-2021

आदेश /O R D E R

The present appeal has been preferred by the assessee against the order dated 27.01.2020 of the Commissioner of Income-tax (Appeals)-20, Kolkata [hereinafter referred to as 'CIT(A)'].

2. At the outset, Ld. counsel for the assessee has submitted that the assessee has opted for the scheme "*Vivad Se Vishwas Scheme 2020*" as announced by the Hon'ble Finance Minister in the Budget, 2020 on 01-02-2020 and, therefore, the assessee filed requisite form on 28-02-2020. Form 3 has been received from the Ld.

PCIT on 07.01.2021 and therefore, assessee intends to withdraw the present appeal. The Ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as 'Withdrawn'.

Order pronounced in open court at the close of the hearing on
Thursday, 4th February, 2021.

Sd/-
(J. Sudhakar Reddy)
Accountant Member
Kolkata,
**PP/Sr.PS

Sd/-
(Sanjay. Garg)
Judicial Member

दिनांक:- 04/02/2021 कोलकाता

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-M/s. Sona Vets Pvt. Ltd 17A,B & C, Everest House, 46C, Chowringhee Road, Kolkata-700 071.
2. प्रत्यर्थी/Respondent-ACIT, C.C 2(1), Kolkata, Aayakar Bhawa Poorva, Room No. 401, 4th Fl., 110 Shant Pally, Kolkata-700 107.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।